



NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

Dated: 23rd February, 2023

NOTICE

Please take notice that the following matters listed on 23.02.2023 at 02:00 PM in the Chennai Bench will not be taken up due to non-availability of the Bench. The next date will be notified later

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	TA No. 87/2021 (Comp App (AT) No. 129/2019 For Directions IA No.47/2022 For Additional Docs IA No. 1086/2022)	M.N. Pratap Reddy &Anr Vs Lakshmi Narasimha Mining Co. (P) Ltd &Ors. WITH	Mr. D Abhinav Rao	Mr. K. Udhyakumar- R2 Ms. Geetika Sharma- R3 & R4
2.	TA No. 88/2021 (Comp App (AT) No. 148/2019)	M. Nandana Reddy Vs Sri Lakshmi Narasimha Mining Co. Pvt Ltd &Ors	Mr. S.Vivekananda	Mr. K. Udhyakumar-R2 Ms. Geetika Sharma- R3 & R4 Mr. Abhinav Rao- R6 & R7

By the order of Hon'ble Member (J)
(Chennai Bench)